

**GOVERNMENT OF INDIA
AGRICULTURE
LOK SABHA**

UNSTARRED QUESTION NO:4106
ANSWERED ON:15.12.2009
LEGISLATION ON PESTICIDES MANAGEMENT
Kumar Shri Kaushalendra;Manjhi Shri Hari;Ramkishun Shri

Will the Minister of AGRICULTURE be pleased to state:

- (a) whether the Government proposes to introduce a legislation on pesticides management;
- (b) if so, the details thereof;
- (c) whether some stakeholders/sections are likely to be affected adversely by some provisions of the proposed legislation;
- (d) if so, the details thereof; and
- (e) the reaction of the Government thereto?

Answer

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (PROF. K.V. THOMAS)

(a) & (b): Yes, Madam. The Pesticides Management Bill, 2008 has been introduced in the Rajya Sabha on 21.10.2008 for regulation of the import, manufacture, export, sale, transport, distribution, quality and use of pesticides with a view to control pests, ensure the availability of quality pesticides, allow its use only after assessing its efficacy and safety, minimize the contamination of agricultural commodities by pesticide residues and create awareness among users regarding safe and judicious use of pesticides.

(c) to (e): No, Madam. The Government has taken a balanced view so that no stakeholder is adversely affected.